

ANNEXURE A

DETAILS OF SECURITY INTEREST

Corporate Debtor and the Personal Guarantors executed an Indenture of Mortgage dated December 20, 2017 registered on December 21, 2017 vide Registration no 2858/2017 with Sub registrar office at Khatav (Waduj) Dist Satara for creating a mortgage in respect of the Corporate Debtor's and the Personal Guarantor's immovable properties situated at District Satarg, in the state of Maharashtra, together with construction therein along with light and water connection and fitting and all rights and liberties, appurtenances attached for itself in order to create security for securing the due repayment, discharge and redemption by the Company together with interest, additional interest and other monies payable from time to time as more particularly stated therein and mortgage the following properties:

1. Immovable Property No. 1 (of Corporate Debtor) - NA land ad-measuring about 2000 sq.mtrs. from and out of Gat No. 761, total area admeasuring about 73 Ares at Village Mayani, Taluka Khatav, Dist Satara, Maharashtra.
2. Immovable Property No. 2 - Row House No. G-01, area admeasuring about 55 Sq.mtrs. of plot owned by Mr. Nilesh Mane (subsequently transferred to Mr Sachin Deshmukh) and entire construction standing on the said portion admeasuring about 1081 Sq-ft. i.e. 100.46 Sq.mtrs. along with perpetual right to take water from common bore well constructed on the Plot No. 20 carved out of land S. No. 78/3 of Village Khed, Taluka & District Satara, Maharashtra
3. Immovable Property No. 3 - Agricultural land admeasuring about 4.33 Ares out of 2433 Ares, acquired under partition by Mr. Sachin Deshmukh! from and out of total land 73 Ares from Gat No. 761 of village Mayani Taluka Khatav Dist Satara, Maharashtra.
4. Immovable Property No. 4 - Agricultural land bearing Gat No. 967, admeasuring about 76 Ares of the total land area admeasuring about 1H. 52 Ares plus Potkharaba of 21 Ares and the land at Gat No. 968, area admeasuring about 2 H. 28 Ares, iel H. 17 Ares plus Potkharaba of 1H. 11 Ares situated at Village Ranand Taluka Man Dist Satara, Maharashtra
5. Immovable Property No. 5 - Agricultural land admeasuring about 00 H 40.33 Ares from and out of total land 1H. 21 Ares from Gat No. 85 of Village Anphale, Taluka Khatav, Dist Satara, Maharashtra
6. Immovable Property No. & - Agricultural - land admeasuring _about 01 H 55.34 Ares Plus Portkharaba of 16 Ares from and out of total land 4H. 66 Ares Plus Potkharaba of 00H.48 Ares from Gat No. 86 of village Anphale, Taluka Khatav, Dist Satara, Maharashtra
7. Immovable Property No. 7 - Agricultural land admeasuring about 1 H. 59.33 Ares plus Potkharabg of 7 Ares out of total land 4H. 78 Ares plus Potkharba of 21 Ares total area of 4H, 99 Ares from Gat No. 88 of Village Anphale, Taluka Khatav, Dist Satara, Maharashtra